

(b) A statement is laid on the Table of the House. [Placed in Library. See No. LT-4572/65].

#### Flats for Lower Middle Groups

316. { Shri Yashpal Singh:  
Shri Mohammed Koya:

Will the Minister of Works and Housing be pleased to state:

(a) whether the Prime Minister had suggested while inaugurating the 'Nirman Bhavan' that Government should themselves construct flats for lower middle groups; and

(b) if so, the steps taken to implement the suggestion?

The Minister of Works and Housing (Shri Mehr Chand Khanna): (a) Yes.

(b) The already sanctioned housing schemes of this Ministry, which are being implemented by the State Governments and Administrations of Union Territories, are primarily meant for meeting the housing requirements of persons belonging to low and middle income groups. The State Governments and Administrations of Union Territories or their designated agencies are constructing houses, tenements and flats and allotting them on rental and hire purchase basis to eligible persons. Particulars of these Schemes are given in the Annual Report of the Ministry for the year 1964-65, which was placed before Parliament in April 1965. Larger allocations for these schemes are expected to be made in the Fourth Plan to enable the State Governments and Administrations to step up the construction programme.

#### Aid India Consortium

317. { Shri Yashpal Singh:  
Shri R. S. Pandey:  
Shri D. C. Sharma:  
Shrimati Tarkeshwari Sinha:

Will the Minister of Finance be pleased to state:

(a) whether the Aid India Consortium has taken any decision to meet

the foreign exchange requirements of the Fourth Five Year Plan of India; and

(b) if so, the details thereof?

The Minister of Finance (Shri T. T. Krishnamachari): (a) No, Sir.

(b) Does not arise.

#### House Mortgage Corporation

318. { Shri D. C. Sharma:  
Shri Yashpal Singh:  
Shri R. S. Pandey:  
Shrimati Laxmi Bai:  
Shrimati Savitri Nigam:

Will the Minister of Finance be pleased to state:

(a) whether a proposal to set up a House Mortgage Corporation is under consideration;

(b) if so, the details thereof; and

(c) the stage at which the matter stands at present?

The Minister of Finance (Shri T. T. Krishnamachari): (a) to (c). The matter is under consideration but the details have yet to be worked out.

#### Satellite Towns Around Delhi

319. { Shri D. C. Sharma:  
Shri Yashpal Singh:  
Shri R. S. Pandey:

Will the Minister of Health be pleased to state:

(a) whether it has been decided to develop satellite towns like Faridabad, Shahdara and Gurgaon and not to locate any new offices in Delhi;

(b) if so, whether any plan has been chalked out in this regard; and

(c) the steps taken to implement the same?

The Minister of Health (Dr. Sushila Nayar): (a) to (c). The Master Plan for Delhi has recommended the planning and development of seven satellite townships around Delhi at Ghaziaabad, Faridabad, Gurgaon, Bahadur

garh, Narela, Loni and Ballabgarh simultaneously with the development of Delhi. The recommendations of the Master Plan for Delhi have been brought to the notice of the State Governments concerned viz. Uttar Pradesh and Punjab who are taking necessary action for preparing detailed plans for the 'Ring Towns' falling within their respective jurisdictions. As regards location of offices in Delhi, no decision has been taken by the Government of India not to locate any new offices in Delhi. However, it is the present policy of the Government to locate in Delhi only such of the offices as cannot function from outside Delhi without detriment to their administrative efficiency. Moreover, in view of the prevailing congestion and scarcity of accommodation in Delhi, it has also been the policy of Government to shift such of the Government offices out of Delhi as can function from outside without detriment to their efficiency.

It may also be stated that all questions of location of the Central Government Offices in Delhi or the shifting of offices out of Delhi are decided by a Committee of the Cabinet on the recommendations of the Accommodation Advisory Committee functioning under the Chairmanship of the Secretary, Ministry of Works & Housing.

#### Anti-sea Erosion Works in Kerala

320. { Shri Warior:  
Shri Vasudevan Nair:  
Shri Prabhat Kar:  
Shri Mohammed Koya:  
Shri Onkar Lal Berwa:  
Shri A. K. Gopalan:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the question of taking over the anti-sea erosion work in Kerala by the Centre has been considered; and

(b) if so, the decision taken thereon?

**The Minister of Irrigation and Power (Dr. K. L. Rao):** (a) and (b). Till now, anti-sea erosion works in Kerala have been executed by the State Government with loans sanctioned by the Government of India. A change in the pattern of Central financial assistance for anti-sea erosion works, during the Fourth Plan is, however, under the consideration of the Government of India. No final decision has yet been taken in the matter.

#### Utilisation of Manpower

321. { Shri Shree Narayan Das:  
Shri D. N. Tiwary:  
Shrimati Tarkeshwari Sinha:  
Shri Baswant:

Will the Minister of Planning be pleased to state:

(a) whether any programme for utilisation of rural manpower during the next plan has been drawn up;

(b) if so, the important features of the same; and

(c) the suggestions made and conclusions reached at the Inter-State Conference which was held in New Delhi on the 14th April, 1965 to formulate guideline for the programme?

**The Minister of Planning (Shri B. R. Bhagat):** (a) to (c). The Inter-State Conference on Rural Manpower held from April 14 to 16, 1965, recommended that the Rural Manpower Programme should form an organic part of the Fourth Five Year Plan. The programme should be undertaken in areas with considerable unemployment and under-employment, which should be identified. The Conference felt that these areas might cover 1500 to 2000 development blocks. The Conference further proposed that the programme should provide employment in the selected areas in terms of existing skills and should also endeavour to develop new skills in these areas.